## CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI Customs, Service Tax & Anti Dumping Branch WEEKLY DISPATCH STATEMENT FROM 28-08-2020 TO 11-09-2020

	<u>APPEAL NO .</u>	FINAL ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE	DATE ON WHICH ORDER SENT FOR DISPATCH
			PRESIDENT/MEMBERS	
				2/9/2020
1	C/51479/2019	50749/2020	28/8/2020	
	C/51705/2019	50750/2020	28/8/2020	1/9/2020
	C/51224/2019	50751/2020	28/8/2020	1/9/2020
	STAY/MISC ORDERS			
1	C/50873/2020	50187/2020	10/9/2020  the Hon'ble members on the same day for the part	10/9/2020

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

Beer Singh

ASSET. REGISTRAR 9